Deployment of additional battalion on the.BoWler by Myanmar

@3992. MISS SAROJ KHAPARDE: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that Myanmar's borders with India which were covered by five battalions of regular infantry before 1988, are now covered by more than thirty-two battalions, as per the newsitem captioned 'Myanmar deploys 32 battalions along Tndiam bolder' which appeared in the 'Times of India', dated 17th June, 1992;
- (b) if so, what are the details thereof; and
- (c) what steps Government have taken/proposed to take in the matter?

THE MINISTER OF DEFENCE (SHRT SHARAD PAWAR): (a) to (c) Government do not have conifirimed reports to suggest the deployment of 32 Myanmar infantry battalions along the Indo-Myanmar border. Government keeps a constant watch on all developments impinging on national security and takes appropriate measures,, from time to time, to ensure defence preparedness.

Delay for finalising Rum contract by CKD, Bombay

3993. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of DEFENCE, be pleased to state:

- (a) whether it is a fact that the Rum contract for the year 1992 93 has not yet been finalised by army Canteen Stores Department, Bombay: and
- (b) if so, the reasons for the delay in finalising the contract and by when it is likely to be finalised?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir.

@Previously Unstarred Question No. 3143, Transferred from 6th August, 1922.

(b) Rum contracts for the year 1990-191 and 1991-92 were finalised in October 1990 . and November 1991, respectively. The process for finalisation of contracts for the year 1992-93 is in progress. The stocks of Rum are sufficient to meet Defence requirement till the supplies against new contrasts start coming In.

Retirement benefit to disabled army personnel

3994. SHRI • SYED SIBTEY RAZI: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government have been requested to relax eligibility conditions for retirement benefits in case of armed forces personnel disabled during service;
 - (b) if so, what are the details thereof;
- (c) whether any action on these requests has since been taken;
- (d) whether Government propose to provide similar reliefs to civilian employees of Central Government and State Governments; and
- (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) No, Sir.

(b) to (e) Do not arise.

Army Jeeps purchased by Maharashtra' Legislators

3995. DR. SHRIKANT RAMCHANDRA 'JICHKAR: Will the Minister of DEFENCE be pleased to state:

- (a) what is the total number of jeeps purchased by Maharashtra legislators during the last 5 years from the Defence quota allotted to them; and
- (b) what is the number of legislators who have benefited from this scheme?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) and (b) During the last five years, 272 jeeps were allotted to Maharashtra Legislators from pool of Disposal Vehicles (Legislators' Pool), out of which 8 Legislators took delivery of 8 jeeps, after payment of cost.

3996. [Transferred to the 19th August, 1992].

Promotions of Army Officers

3997. DR. BALDEV PRAKASH: Will the Minister of DEFENCE be pleased to state:

- (a) the number of army officers of all the three wings i.e. the army, navy and air force who had approached various courts in the country regarding their promotions;
- (b) the criteria for the pomotion of army officers to the higher ranks; and
- (c) the number of cases in which the courts have upheld officers contention during the last two years?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (c) 82 Army, Navy and Air Force officers approached various Courts during 1990 arid 1991 regarding their promitions; of these 8 were decided in favour of the petitioners.

The selection for pramotion of officers to the higher ranks is made on the basis of their career profile, seniority and relative merit.

Purchases by Defence P. S. Us

3998. DR. SANJAYA SINH: Will the Minister of DEFENCE be pleased to state:

- (a) the names of tre defence P.S.Us. which have developed ancillary units;
- (b) the names of the P.S.Us. which, are making purchases from small scale industries;

- (c) the value of purchases by the defence P.S.Us. from ancillary units during the last three years till date; and
- (d) the value of purchases by the defence P.S.Us. from small scale anils during the same period?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) The names of the defence P.S.US. which have developed ancillary units are as follows:—

- Hindustani Aeronautics limited (HAL)
- 2. Bharat Electronics limited (BEL)
- 3. Bharat Earth Movers Limited (BEML)
- 4. Goa Shipyard limited (GSL)
- 5. Bharat Dynamics limited (BDL)
- (to) All the eight defence PSUs, named below, are making purchases Iran small scale "industires:—
 - 1. Hindustan Aeronautics Limited (HAL)
 - 2. Bharat Electronics Limited (BEL)
 - 3. Bharat Earth Movers Limited (BEML)
 - 4. Mazagon Dock Limited (MDL.)
 - 5. Garden Reach Shipbuilders and Engineers Limited (GRSB)
 - 6. Goa Shipyard Limited (GSL)
 - 7. Mishra Dhatu Nigam Limited
 - 8. Mishra Dhatu Nigam Limited) (MIDHANI)